

E-District programme

704. SHRI N. GOKULAKRISHNAN: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that four districts of Puducherry have been identified under e-District Programme for electronic delivery of services;

(b) if so, the details of services that are going to be delivered under e-District Programme; and

(c) how much money has been allotted to these four districts and by when the project is likely to be implemented?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): (a) Yes, Sir.

(b) Government of Puducherry has identified 73 services covering 11 Departments, which are going to be delivered under this programme. A List of service is given in the Statement (*See* below).

(c) Total outlay of the e-District Project is ₹ 1206.38 lakhs covering the four districts and till date ₹ 193.77 lakhs has been released. Government of Puducherry has informed that efforts are being made to launch the Application to public before 31.08.2016 after completion of User Acceptance Testing (UAT) milestone and Third party Security Audit.

Statement

List and number of services to be delivered electronically covering various departments

Sl. No.	Department	No. of Services	List of Services
1.	Agriculture Department	1	Backend Subsidy for Paddy/Natural Calamities/Sugarcane Nursery Premium
		2	Backend Subsidy for Agricultural Machinery & Farm Implements
		3	Backend Subsidy for Horticultural Crops
		4	Back end Subsidy for irrigation (Sprinkler / Drip / Pipeline/ Tube well/Dugwell & Motor) (New)
		5	Issue of Farmers Identity Card (New)
		6	Issue of Farm Inputs (New)

Sl. No.	Department	No. of Services	List of Services
		7	Assistance to Agricultural labourers through PAWWS, Puducherry (New)
2.	Revenue Department	8	Issuance of Income Certificate
		9	Issuance of Residence/ Nativity Certificate
		10	Issuance of Caste/ Community Certificate
		11	Issuance of Solvency Certificate
		12	Issuance of Permanent Integrated Certificate
		13	Rajiv Gandhi Social Security Scheme
3.	Survey & Land Record Department	14	Patta Transfer
4.	Quasi Judicial Authority	15	Status Tracking of Cases
	1. Collector	16	Daily Cause List Preparation
	2. Dy. Collector	17	Copy of Final Orders
	3. Director (Survey & Land Record Dept)		
5.	Social Welfare Department	18	Financial Assistance to disabled
		19	Transport allowance to Physically handicapped persons
		20	Fuel Subsidy to physically handicapped persons
		21	Funeral expenses to physically handicapped persons
		22	Obtaining ID Card for Disabled persons
		23	Issue of Motorized Tricycle to Ortho Handicapped persons
		24	Marriage Incentive/Assistance to PH & Normal and both disabled persons
		25	Fresh Scholarship for the Physically handicapped students
		26	Incentive to Eye Donors. (New)
		27	Issue of Prosthetic appliance to the differently abled Persons (New)

Sl. No.	Department	No. of Services	List of Services
		28	Issue of Bus Pass to the Differently Abled Persons (New)
6.	Industries Department	29	Training Programs under Development of Handicrafts
		30	Advanced Training program under Development of Handicrafts
		31	Training program for development of coir industries
		32	Advanced training program for development of Coir Industries
		33	In-Plant Training (Industries and Service Oriented)
		34	Vocational Training (Institution Oriented)
		35	Advanced/ High Skilled Training
		36	Training program for Development of Silk Industries
		37	Assistance under motivation for Unemployed person
7.	Fisheries Department	38	Financial Assistance to mechanized boats during ban on fishing
		39	Subsidy for auto carriers, Boats, Brackish Water, Aquarium tank
		40	Input Subsidy for inland Fish culture
		41	Old Age Pension for Fishermen
		42	Cash awards to students
		43	Subsidy of 75% towards reimbursement of annual premium paid for insuring of mechanized boats (New)
		44	Subsidy for Insulated icebox of the Fish Vendors (New)
8.	Adi Dravidar Welfare Department	45	Assistance for poor pregnant and lactating women
		46	House Construction Subsidy
		47	Assistance on construction of sanitary latrine
		48	Funeral expenses for Adi Dravidar
		49	Inter-caste Marriage

Sl. No.	Department	No of Services	List of Services
		50	Marriage Assistance to poor bride marriage
		51	Pre-metric Scholarship (including scholarship for children of parents in unclean occupation)
		52	Post-metric Scholarship
		53	Retention Scholarship to SC girl students
		54	Dr. Ambedkar Financial Assistance scheme for SC students studying professional courses through CENT AC
		55	Perunthalalvar Kamaraj Financial Assistance
		56	Issuance of duplicate copy of House Site Patta (New)
		57	Name Transfer of House Site patta(within legal heirs) (New)
		58	Grant of Financial Assistance to the patients suffering from prolonged illness (New)
		59	Admission into Govt. Boys/Girls Hostel (New)
9.	Women & Child Development Department	60	Grant of Financial Assistance for performance of marriage of poor bride
		61	Grant of Marriage Allowance towards marriage of daughter of destitute widows
		62	Family having one/two girl child and parents who have undergone family planning
		63	Parents having one girl child studying between 8th and 10th
		64	Financial Assistance for Pregnant Women (Kulavilakku)
		65	Financial Assistance for Lactating Women (Aravanaippu)
		66	Incentive for Widow remarriage
		67	Pension for Old Age and Widow

Sl. No.	Department	No. of Services	List of Services
		68	Funeral Assistance for Old Age Pensioners (New)
10.	Education Department	69	Incentive to students of Government Schools
		70	Digitization & Printing of Transfer/Conduct/Identity Certificates (New)
		71	Online application submission for Recognition of schools and its renewal (New)
11.	Animal Husbandry Department	72	Sheep/ Goat Development Scheme
		73	RKVY Elite - Three Dairy Farm Units

Consultation paper for differential data tariff offers

705. SHRI DEVENDER GOUD T.: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that recently, TRAI has released a consultation paper to scrutinize telecom operators, differential data tariff offers *via* select tie-ups with content providers, if so, the details thereof;

(b) the details of telecom service providers offering such services and imposing differential data tariff, service provider-wise and the amount that each of such service provider is charging and the revenue so generated through such tariff; and

(c) whether Government will issue any interim orders to stop telecom operators from charging such tariffs till a final decision is taken by TRAI?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): (a) to (c) TRAI issued a consultation paper on Differential Pricing for Data services on 09.12.2015 inviting comments of stakeholders. After following the detailed consultation process, TRAI has issued "Prohibition of discriminatory tariffs for data services regulations, 2016" on 08.02.2016, which, *inter alia*, has mandated the following:

(i) No service provider shall offer or charge discriminatory tariffs for data services on the basis of content.

(ii) No service provider shall enter into any arrangement, agreement or contract, by whatever name called, with any person, natural or legal, that has the effect of discriminatory tariffs for data services being offered or charged to the consumer on the basis of content.